

SHRI BHUPESH GUPTA : He said that whatever information he asks for, he gets it. Then do I understand that for the year for which the information has not been supplied to this House the information was not asked for from these foreign plantations?

MR. CHAIRMAN : A periodical assessment is made by the Reserve Bank and this is their information.

SHRI BHUPESH GUPTA : The point is this. When Mr. Krishnamachari was the Minister of Commerce and Industry he issued certain circulars that as and when investments were made by foreign concerns the information should also be supplied to Government. Government have other agencies of knowing it also. Now it appears that for a number of years the information did not reach the Reserve Bank or other appropriate authorities under the Government. It requires a better explanation than what has been given to this House.

SHRI B. R. BHAGAT: No, Sir, as I said, in the nature of things, for the overall economy, we have to have periodical assessments, when we tabulate and analyse the materials supplied; everything is done. Even in the Statement, Sir, we have given how much investment took place in Industries in different years, and we have given it up to 1964 in the Statement. The hon. Member can see it.

SHRI ARJUN ARORA : Even there for the figures you have given, you say that they denote 'Approvals accorded'.

SHRI B. R. BHAGAT : Yes, they are approvals of investments. If they plough back the profits of their branches in India, it is different, but whatever investments come from outside need our approval, and these we have given, and this is the only way by which we come to know the total investments coming from abroad and it can only be done in a scientific manner such as this.

SHRI ARJUN ARORA : Sir, I gave notice of the Question and I have been allowed only one question.

MR. CHAIRMAN : I am very sorry. Next Question,

ALLOTMENT TO DELHI RESIDENTS IN LODHI HOTEL

f SHRI M. AJMAL KHAN:t ,?06

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'J SHRI ARJUN ARORA:

(SHRI G. M. MIR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether residents of Delhi were allotted rooms in the Lodhi Hotel, New Delhi, during the period from January-August, 1965;

(b) if so the number of such allotments; and

(c) the average period of occupancy by these allottees?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA) (a) to (c) The Lodhi Hotel was being administered as a hostel upto the 14th September, 1965 under the Directorate of Estates. Allotments were open both to the government servants and others whether they were residents of Delhi or were casual visitors to the capital. No separate record was maintained in respect of the allotments made to the residents of Delhi and casual visitors. It may, however, be stated that the number of government servants posted in Delhi who took allotment in the Lodhi Hotel on a long term basis was very small. Only 26 government servants posted in Delhi were occupying accommodation in the Lodhi Hotel on the 15th September, 1965 when its management was transferred to the Janpath Hotels Ltd. They were given alternative accommodation.

SHRI ARJUN ARORA : May I, know. Sir, if accommodation in Lodhi Hotel was allotted to Government servants who had separate Government accommodation in their names ?

SHRI MEHR CHAND KHANNA : I have no idea. If any specific case is brought to my notice I shall look into it.

MR. CHAIRMAN : The Question Hour is over.

•The question was actually asked on the floor of this House by Shri M. Ajmal Khan.